## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

T. C.P No. 90/(MAH)/2014 CA No. 26/2015 SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari

M/s. Jetex Carburettors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and \$241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

Des Marish Parde Pes for Peditioners of Survey Coursel

Mr. Karl Framboly
Advocate i/b phoenix
Advocate i/b phoenix
Legal Advocates for Typti A: Singh
Respondents

## Order CA No.26/2015 in TCP No. 90/397-398/CLB/MB/MAH/2014

For the Counsel appearing on behalf of the parties reported that they will work on settlement, at their request, list this matter for hearing on 24.1.2017 for reporting settlement clarifying if settlement has not taken place, the parties shall file written submissions two days before the next date of hearing.

> Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)